Central Administrative Tribunal, Principal Bench

R.A. No. 87/2001 In O.A. No. 2060/99

New Delhi this the 1st day of Explorery, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)
HON'BLE MR.M.P. SINGH, MEMBER(A)

U.C. Mishra
S/o Late Shri R.B. Mishra
Superintending Engineer, Appropriate Authority
8th Floor, B-Wing, Janpath Bhawan,
Janpath, New Delhi-110 001. - Review Applicant

## Versus

Union of India through

- 1. Secretary,
   Ministry of Urban Affairs &
   Employment, Nirman Bhawan,
   New Delhi-110 011.
- 2. Secretary,
  Union Public Service Commission,
  Dholpur House, Shahjahan Road,
  New Delhi-110 011. Respondents

Order By Circulation

Hon'ble Mr. Kuldip Singh, Member (J)

RA No.87/2000 has been filed by the applicant for review of the order passed in OA No.2060/99 on 5.12.2000.

- 2. Τn the RA the applicant has taken all the grounds which he took while arguing the OA and grounds taken by him were dealt by the Tribunal while delivering, the judgment. No new fact or error has been brought to our notice which may call for review of order and moreso, the present RA does not fall within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.
- In view of the above, nothing survives in the RA, which is accordingly dismissed.

( M.P. Singh) Member(A) Kuldip Singh )
Member(J)

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